



सत्यमेव जयते

भारत सरकार
Government of India

वित्त मन्त्रालय
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमन पॉइंट, मुंबई - 400 021
Earnest House, 14th Floor, Nariman Point, Mumbai - 400 021
Tel.: 022-22021520 Fax : 022-22021341

Ref.No.SAT/Admn./2020-21/1392

Date : 02-September-2020

NOTIFICATION Date : 05-09-2020

**Sub:- Extending the closure of the Tribunal till 18th September, 2020
due to general lockdown by the Government.**

Since the State of Maharashtra has announced extension of the general lockdown in containment zones till 30th September, 2020 based on the Central Government's MHA Order dated 29th August, 2020, the Hon'ble Presiding Officer and the Members of SAT, are of the view that Tribunal shall further remained closed up to 18/09/2020 however with the following directions:-

1. The directions already issued and permitted from time to time shall be continued and all earlier orders shall be aligned with the present order and shall remain in force up to and inclusive of 18th September, 2020.
2. The judicial work of the Tribunal shall further remain suspended till 18th September, 2020.
3. The cases fixed for hearing for the period from 3rd September, to 18th September, 2020 will be adjourned and rescheduled as per the table given below:-

Cases fixed for hearing on (1)	Next date of hearing (2)
03/09/2020	09/11/2020
04/09/2020	10/11/2020
07/09/2020	11/11/2020
08/09/2020	23/11/2020
09/09/2020	24/11/2020
10/09/2020	25/11/2020
11/09/2020	26/11/2020
14/09/2020	27/11/2020
15/09/2020	01/12/2020
16/09/2020	02/12/2020
17/09/2020	03/12/2020

[Signature]
2/09-2020.

18/09/2020

04/12/2020

4. Interim orders, if any, which are operating shall remain in force till the next date of hearing.
5. The Tribunal will function through video conference from 07/09/2020 from 11.30 a.m. to 4.30 p.m. until further orders.
6. Office of the Registry shall function from 07/09/2020 from 11 a.m. to 4.30 p.m. until further orders with limited staff for the purpose of administrative work.
7. In case of extreme urgent matters, parties may file cases by adopting Standard Operating Procedures (SOPs) laid down in notification dt. 28/04/2020 and 02/06/2020. Parties are required to contact the Registrar on his cell No. 9834615300 and on Email address: 'registrar-sat@nic.in' who, in turn, will place the matter before the Hon'ble Presiding Officer / Members for appropriate orders.
8. This issues by the order of the Hon'ble Presiding Officer, SAT.

Dt, 02/09/2020


12-09-2020.
Registrar
Securities Appellate, Tribunal,
Mumbai